GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3770 ANSWERED ON:14.12.2009 FUNDS UNDER SWAJALDHARA SCHEME Pakkirappa Shri S.;Singh Shri Ganesh;Yadav Shri M. Anjan Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Karnataka Government has requested the Union Government for release of second instalment of grants under Swajaldhara Scheme 2005-06, in respect of Raichur District in June, 2007;

(b) if so, whether there is an amount of Rs. 63.70 lakhs pending for release of second instalment to the Raichur District;

(c) whether the Karnataka Government has sent a reminder letter to the Union Government in April, 2009;

(d) if so, whether the Union Government has considered the request of the Karnataka Government; and

(e) if so, the time by which the second instalment of grants is likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(MS. AGATHA SANGMA)

(a) to (e): Yes, Sir. The proposal for release of 2nd and final installment of Rs. 63.70 lakh for Swajaldhara 2005-06 for Raichur was sent by the State Government in August 2007. No funds were released to the district, as the expenditure reported as per their Utilization Certificate was only 53% of the available funds. The Guidelines prescribed a minimum of 60% expenditure for eligibility of release of 2nd instalment. No further communication has been received from the State Government of Karnataka.

With the implementation of the National Rural Drinking Water Programme (NRDWP) from 1.4.2009, no separate funds will be released by the Government of India for ongoing rural water supply projects/ schemes taken up under Swajaldhara. All States are now allocated funds at the beginning of the year as per prescribed criteria and funds released accordingly. The Central share of the ongoing Swajaldhara projects can be met out of the NRDWP funds released to the State.